

**IN THE INCOME TAX APPELLATE TRIBUNAL,
MUMBAI BENCH "E", MUMBAI**

**BEFORE SHRI KULDIP SINGH, JUDICIAL MEMBER
AND
MS. PADMAVATHY S, ACCOUNTANT MEMBER**

**ITA No.3037/M/2023
Assessment Year: 2020-21**

M/s. Hi-Tech Surgical Systems LLP, Unit No.1303/1304, Ghanshyam Enclave, Plot No.856, Link Road, Near Lalji Pada, Kandivali West, Mumbai – 400 067 PAN: AALFH4012Q	Vs.	National Faceless Assessment Centre (NFAC), ITO- 42(2)(1), BKC, Kautilya Bhavan, Mumbai
(Appellant)		(Respondent)

Present for:

Assessee by : Shri Vimal Punmiya, A.R.
Revenue by : Shri P.D. Chougule, D.R.

Date of Hearing : 19 . 12 . 2023
Date of Pronouncement : 19 . 12 . 2023

O R D E R

Per : Kuldip Singh, Judicial Member:

Heard : Keeping in view the request made by the assessee present appeal is dismissed as withdrawn.

Order pronounced in the open court on 19.12.2023.

Sd/-
(MS. PADMAVATHY S)
ACCOUNTANT MEMBER

Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER

Mumbai, Dated: 19.12.2023.

* Kishore, Sr. P.S.

Copy to: The Appellant
The Respondent
The CIT, Concerned, Mumbai
The DR Concerned Bench

//True Copy//

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.